

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 234
TO BE ANSWERED ON 21st July, 2023

NUMBER OF CANTONMENTS

234. SHRI MOHAN MANDAVI:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI RANJEETSINGH NAIK NIMBALKAR:
SHRI SHIVAKUMAR C. UDASI:
SHRI VIJAY BAGHEL:
SHRI DEVJI M. PATEL:
SHRI NARANBHAI KACHHADIYA:
SHRI DILIP SAIKIA:
SHRI SUNIL KUMAR SONI:
SHRI Y. DEVENDRAPPA:
SHRI ARUN SAO:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of cantonments in the country, State/UT-wise including Maharashtra, Karnataka, Rajasthan and North-eastern part of the country;
- (b) whether the Government has received a proposal from the State Government of Chhattisgarh to establish Military Cantonment at Chakarbhatha, Bilaspur (Chhattisgarh);
- (c) if so, the details thereof along with the decision taken by the Government in this regard;
- (d) whether the Government has decided to abolish certain/all the cantonments;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken by the Government to reduce the pressure on the annual Defence budget for the development and maintenance of civil areas under cantonments?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): List of State/UT-wise Cantonments is enclosed as Annexure.
(b) & (c): No, Sir.

(d) & (e): In order to bring uniformity in municipal laws governing civil areas of Cantonments and adjoining State Municipal areas, it has been decided to consider excision of civil areas of certain Cantonments and merge them with neighboring municipalities. Accordingly, broad modalities for proposed excision have been shared by the Ministry with concerned State Governments for their comments. One Cantonment namely, KhasYol has already been de-notified w.e.f 27.04.2023.

(f): Steps have been taken by the Government to reduce the pressure on the annual Defence budget for the development and maintenance of civil areas under Cantonments as under:

- (i) Cantonment Boards have started receiving grants based on the recommendations of the 15th Central Finance Commission with effect from financial year 2020-21.
- (ii) 14 State Governments have already started devolving share of tax proceeds and grants to the Cantonment Boards located in their states.
- (iii) Augmentation of local revenue by revising rates of taxes such as House Tax, Water Tax, Conservancy Tax, Lighting Tax, Trade and Profession Tax etc. by Cantonment Boards.
- (iv) Revision of fees/charges by Cantonment Boards including Advertisement fee, water charges, parking fee, license fee from markets and shops, lease rents, mutation fee, building plan sanction fee and other user charges.
- (v) The Cantonment Boards are tapping local sources of revenue including effective utilization of CSR funds for carrying out developmental works in the Cantonment areas.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO. 234 TO BE ANSWERED ON 21.07.2023
REGARDING “NUMBER OF CANTONMENTS”.**

State Wise List of Cantonment Boards

Sl. No.	Name of Cantonment	State/UT
1	Danapur	Bihar
2	Delhi	Delhi
3	Ahmedabad	Gujrat
4	Ambala	Haryana
5	Bakloh	Himachal Pradesh
6	Dagshai	Himachal Pradesh
7	Dalhousie	Himachal Pradesh
8	Jutogh	Himachal Pradesh
9	Kasauli	Himachal Pradesh
10	Subathu	Himachal Pradesh
11	Badamibagh	Jammu & Kashmir
12	Jammu	Jammu & Kashmir
13	Ramgarh	Jharkhand
14	Belgaum	Karnataka
15	Cannanore	Kerala
16	Jabalpur	Madhya Pradesh
17	Mhow	Madhya Pradesh
18	Morar	Madhya Pradesh
19	Pachmarhi	Madhya Pradesh
20	Sagar	Madhya Pradesh
21	Ahmednagar	Maharashtra
22	Aurangabad	Maharashtra
23	Dehuroad	Maharashtra
24	Deolali	Maharashtra
25	Kamptee	Maharashtra
26	Khadki	Maharashtra
27	Pune	Maharashtra
28	Shillong	Meghalaya
29	Amritsar	Punjab
30	Ferozpur	Punjab
31	Jalandhar	Punjab
32	Ajmer	Rajasthan
33	Nasirabad	Rajasthan
34	St. Thomas Mount	Tamilnadu
35	Wellington	Tamilnadu
36	Secunderabad	Telangana

37	Agra	Uttar Pradesh
38	Allahabad	Uttar Pradesh
39	Babina	Uttar Pradesh
40	Bareilly	Uttar Pradesh
41	Ayodhya	Uttar Pradesh
42	Fatehgarh	Uttar Pradesh
43	Jhansi	Uttar Pradesh
44	Kanpur	Uttar Pradesh
45	Lucknow	Uttar Pradesh
46	Mathura	Uttar Pradesh
47	Meerut	Uttar Pradesh
48	Shahjahanpur	Uttar Pradesh
49	Varanasi	Uttar Pradesh
50	Almora	Uttarakhand
51	Chakrata	Uttarakhand
52	Clement Town	Uttarakhand
53	Dehradun	Uttarakhand
54	Landour	Uttarakhand
55	Lansdowne	Uttarakhand
56	Nainital	Uttarakhand
57	Ranikhet	Uttarakhand
58	Roorkee	Uttarakhand
59	Barrackpore	West Bengal
60	Jalapahar	West Bengal
61	Lebong	West Bengal
